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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

seanned

C.P No. 716/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES:

Ajitnath Steels Pvt.Ltd.

V/s

Ellora Paper Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## ORDER CP NO. 716/I&BP/NCLT/MB/MAH/2017

On the confirmation received from Insolvency and Bankruptcy Board of India, Mr. Charudutt Marathe is hereby appointed as Interim Resolution Professional to carry on the functions of insolvency resolution process until further orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)